GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:1318 ANSWERED ON:08.08.2011 CAPACITY ENHANCEMENT OF PORTS Bajirao Shri Patil Padamsinha ;Gawali Patil Smt. Bhavana Pundlikrao ;Krishnaswamy Shri M.;Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of SHIPPING be pleased to state:

(a) the details of policy adopted by the Government for reforms in the Shipping sector and capacity enhancement of ports including Chennai Port;

(b) the share of the country in the global ship-building capacity and the steps taken by the Government to enhance the said capacity;

(c) whether the Government proposes to set up a regulator for shipping Industry and ports;

(d) if so, the details thereof;

(e) whether some maritime States have expressed their reservation on the proposed legislation; and

(f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G.K. VASAN)

(a): During the year 2011-12, 23 Public Private Partnership (PPP) Projects have been identified for award with an estimated investment of Rs. 16743.92 crore and the corresponding capacity addition of 231.63 MMTPA. The detailed list of projects to be awarded in the year 2011-12 including that of Chennai Port is at Annexure -I. The Existing capacity of each Major Port is at Annexure-II.

(b): The share of Indian Shipbuilding Industry is 1% of the global shipbuilding industry. The National Maritime Development Programme has envisaged setting up of two International size shipyards. Maritime States have been requested by this Ministry to identify suitable location for setting up of international size shipyards, one each on the East Coast and West Coast of India respectively. Private investors have already gone ahead with plans to create new international size shipyards. On the West Coast, Pipavav Shipyard has come up with sufficient capacity to build VLCC. On the East Coast, M/s L&T is setting up of a ship repair facility at an alternate location as well as by having an additional dry dock facility.

(c): Yes, Madam. A Draft Bill titled "Ports Regulatory Authority Bill, 2011" has been formulated.

(d): This Bill when enacted will provide for the establishment of Regulatory Authorities to regulate rates for the facilities and services provided at the ports and to monitor the performance standards of port facilities and services and for matters connected therewith or incidental thereto.

(e): Yes, Madam.

(f): The basic apprehension of the maritime States is that the Bill intends to take away the autonomy and freedom of maritime states in promoting investments in port sector.

ANNEXURE-I

List of the Projects targeted to be awarded in the current year 2011-12

Sl. Name of the Port/Project Capacity Estimate No. (MTPA) TPC

- 2. Installation of Mechanized Iron Ore handling $\,$ 8.98 $\,$ 275.20 facilities at WQ 1 at Visakhapatnam $\,$
- Dev of WQ7 for handling import dry bulk cargo 4.6 230 at Visakhapatnam
- Dev of WQ8 for handling break bulk cargo & Export 2.00 180 bulk cargo at Visakhapatnam
- 5. Construction of OT1 at upstream of 3rd Oil Jetty 4.5 290.00 at HDC at Kolkata Port
- 6. Development of Dry Bulk terminal at Tekkera near Tuna 14.112 1060.00 outside Kandla creek at Kandla
- Setting up of SPM facilities off Veera in Gulf of 12.0 621.52 Kutch, at Kandla Port
- Barge handling facilities at Bunder Basin at 3.22 85.74 Kandla Port
- 9. Mechanization of 7th 8th Dry Cargo Berth at Kandla Port 7.35 80.61
- 10. Conversion of berth No.8 as Container Terminal at VOC 7.20 312.23 Port at Tuticorin
- 11. Construction of Shallow Berth for handling Cement at 2.30 86.17 V.O.C. Port Trust at Tuticorin
- 12. Development of NCB-IV for handling thermal coal & 7.28 355 Copper concentrate at V.O.C. Port Trust at Tuticorin
- 13. Development of NCB-III for handling thermal coal & rock 7.28 420 phosphate V.O.C. Port Trust at Tuticorin

- 14. Construction of Shallow Berth for handling Construction 2.00 56.17 materials at V.O.C. Port Trust at Tuticorin
- 15. Upgradation of Mechanical handling infrastructure at 8.30 80.10 V.O.C. Port Trust at Tuticorin
- 16. Construction of Coal import terminal at Berth No.11 4 355.30 at Mormugao Port at Goa
- 17. Construction of Iron Ore Export Berth at West of 7.2 721.00 Breakwater at Mormugao Port at Goa
- 18. Development of 4th container Terminal at JNPT 60 6700
- 19. Development of Standalone container handling facility 10 600 with a quay length of 330 m at JNPT
- 20 International Bunkering Terminal at Cochin Port 4.1 206.30
- 21 Development of Ro-RO cum multipurpose berth & car 1.00 100 parking at Bharthi Dock at Chennai Port
- 22. Development of Barge jetty at Bharthi Dock 1.00 25.00 at Chennai Port

23. Creation of Mega container Terminal at Chennai Port 48.00 3686.00

ANNEXURE-II

(In Million Tonnes)

NAME OF PORT EXISTING CAPACITY AS ON 31.03.2011

Kolkata 16.35

Haldia 50.70
Paradip 76.50
Vizag 64.93
Chennai 79.72
Ennore 31.00
Tuticorin 27.04
Cochin 40.98
New Mangalore 45.57
Mormugao 41.90
Mumbai 44.53
Kandla 86.91
JNPT 64.00
Total: 670.13